

**COURT - I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**R.P. No. 5 of 2009 IN  
Appeal No. 181 of 2008**

**Dated: 25<sup>TH</sup> November, 2011**

**D.E.R.C**

**Versus**

**BSES Rajdhani Power Pvt. Ltd.**

**.... Appellant (s)**

**...Respondent (s)**

**ORDER**

The Court has not assembled today. At the request of the learned counsel for the parties, post the matter on **15.12.2011.**

**COURT MASTER**